

**Shri Tangamani:** From the statement we find that the site has already been acquired and also that the foundation-stone has been laid. May I know when this building will be completed and the 250 students will start getting their training?

**Shri Humayun Kabir:** I am not a prophet, but, I have said already that we hope that it will start functioning before the end of the Second Five Year Plan period.

**Shri Jaipal Singh:** Since this is going to be an all-India institution, may I know why in this particular case it has been decided to depart from the usual practice of having State quotas?

**Shri Humayun Kabir:** There are no State quotas in the all-India institutions at all. They are open to all States and we are trying to observe a kind of regional fairness in distribution. There are no quotas.

सेठ गोविन्द दास यह जो प्रस्ताव प्राया है इजीनियरिंग कालिज का, क्या यह केवल दिल्ली में ही बन सकता है, या इस प्रस्ताव के अनुसार दिल्ली के निकट और भी कहीं यह कालिज बनाया जा सकता है ?

श्री हुमायूँ कबीर इस कालिज की फाउंडेशन पड चुकी है और यह दिल्ली में ही होना चाहिये ।

**Shri Keshava:** What is the system of admission that is proposed to be introduced in this Institute?

**Shri Humayun Kabir:** For all the Government of India institutions we are proposing to have a kind of a competitive examination which will be held at different centres throughout India and it will be on the basis of merit that admissions will be made.

### U. S. 100 MILLION Dollar Loans

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\*132. { Shrimati Renu Chakravartty:  
Shri Ram Krishan:  
Shri Hameshwar Tandia:  
Shri S. Osman Ali Khan:  
Shri Nagi Reddy:  
Shrimati Parvathi Krishnan:  
Shri Vasudevan Nair:  
Shri Aurobindo Ghosal:  
Shri Mahant:  
Shri Bishwanath Roy:

Will the Minister of Finance be pleased to lay a statement on the Table showing:

(a) who are the beneficiaries of the loans given to the private sector from the latest 100 million dollars loan from Development Loan Fund of the U.S. Government,

(b) the exact nature of the project for which these loans have been sanctioned,

(c) the exact amounts sanctioned under separate heads, and

(d) the terms and conditions of the loans?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (d) A statement is laid on the Table of the Sabha [See Appendix I, annexure No 37]

**Shrimati Renu Chakravartty:** In the statement I find only two parts, (a) and (b). What about (c) and (d)?

**Shri B. R. Bhagat:** The whole statement relates to parts (a) to (d) of the question.

**Shrimati Renu Chakravartty:** In answer to part (a) of my question, a very generalised statement has been made. May I know the amount of the loan that has been given either to the house of Tatas or Birlas or Dalmias Jain or Sahu Jain?

**Shri B. R. Bhagat:** The procedure of this loan is such that the payment is made to the Government of India and for the past commitments that is

for licences issued for the past, only reimbursement is made. As for the fresh orders, the capital is so committed that in respect of this 100 million dollar loan, nothing has yet been decided. So, it is not possible to say as to who are the beneficiaries.

**Shrimati Renu Chakravartty:** Are we to take it then that of this 15 million dollar loan for the private sector industries, not a single pie has been allocated uptill now by the Capital Issues or by the Foreign Exchange Committee?

**Shri B. R. Bhagat:** As I explained, of the 15 million dollars 10 million dollars is for the past orders, i.e., orders placed before the 1st September, 1958 and the procedure is that the Government in consultation with the Reserve Bank select the licences and only when we have selected them we ask the US Government to reimburse the amount. So, the question of making allocation to any party does not arise. As for the balance of 5 million dollars, the matter has yet to be decided.

**Shrimati Renu Chakravartty:** 10 million dollars have been made available to the Government of India for covering foreign exchange liabilities on orders for capital goods already licensed under the normal procedure. Are we to understand that these 10 million dollars will cover, up to the limit of ten million dollars, all foreign exchange liabilities whether in the public sector or in the private sector?

**Shri B. R. Bhagat:** It is for the private sector alone.

**Shri Mahanty:** May we know at what rate of interest these loans have been incurred and what rate of interest will be charged to those concerns?

**Shri B. R. Bhagat:** The loan is incurred by the Government and we pay, as mentioned in the statement, 5½ per cent per annum in one case and 5¼ per cent per annum in another case.

**Mr. Speaker:** How much does the Government realise from the persons to whom loans have been granted?

What is the rate at which it is borrowed and what is the rate at which it is lent by the Government?

**Shri B. R. Bhagat:** We do not realise anything from them because in respect of those for whom licences have been issued already liability has been incurred. For the past orders, already payment may have been made by the Reserve Bank. We only get reimbursement for our foreign exchange liabilities under this.

**Mr. Speaker:** The hon. Minister has said that a portion is reserved for future loans for which the beneficiaries have not been decided upon. For such loans as are granted, has the Government already fixed a rate of recovery from those persons to whom loans are granted? That is the question.

**Shri B. R. Bhagat:** I want notice for that.

**Shri Mahanty:** I want to know whether these loans have got any servicing charges apart from the interest which has to be paid by the Government, and if so who will bear the servicing charges. Is the private sector going to foot the bill or the Government? If the Government is going to foot it, at whose interest is it going to do it?

**Mr. Speaker:** We are going into too many details.

**Shri Rameshwar Tantia:** May I know whether private organisations like the Federation of Indian Chambers of Commerce and the Indian Chamber of Commerce were consulted while allotting these loans to the private sector?

**Shri B. R. Bhagat:** No, Sir.

श्री रघुनाथ सिंह . इस रुपये को देन मे उन राज्यों का भी क्याल रक्खा जायेगा जहा कि काम अधूरा है जैसे कि उत्तर प्रदेश में रिहन्द डैम की हमारी स्कीम अभी भी अधूरे में झूल रही है ?

श्री ब० रा० भक्त : सब बातों पर विचार किया जाता है ।

की विषयनाथ राव : उत्तर प्रदेश की जो इंडस्ट्रीय मैकेन है, उन में से किसी को उस में चालू करने का विचार किया गया है ?

**Shrimati Parvathi Krishnan:** Part (c) of the question reads:

"the exact amounts sanctioned under separate heads".

This has not been covered at all by the statement I would like to know whether any priorities have been fixed for the sanction of these loans

**Shri B. R. Bhagat:** We gave the amount under two heads for the private sector. More than that, there is no other head. About priorities, we have mentioned the names of the industries which will be given priorities

**Shri V. P. Nayar:** There seems to be no head at all!

**Shri Jadhav:** May I know what quota will be given to the sugar industry out of these 10 million dollars?

**Shri B. R. Bhagat:** That detail has not yet been decided

#### Ayurvedic University

\*133. **Shri Keshava:** Will the Minister of Education be pleased to state

(a) whether it is a fact that representations have been made to the University Grants Commission seeking financial help for the establishment of an Ayurvedic University in India and

(b) if so, what help has been afforded for the purpose?

**The Minister of Education (Dr. K. L. Shrimall):** (a) No, Sir

(b) Does not arise

**Shri Keshava:** May we know if it is a fact that the University Grants Commission is considering a proposal of seeking to introduce the indigenous system of medicine in the existing medical colleges?

**Dr. K. L. Shrimall:** This is really the concern of the Health Ministry. Some

time back the University Grants Commission had passed a resolution suggesting that medical education might also come under their purview, but so far, the Health Ministry has not agreed to that proposal.

#### All India Memorial for the Martyrs in Delhi

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\*134. { **Shri Radha Raman:**  
**Shri Bhakt Darshan:**  
**Shri D. C. Sharma:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 304 on the 24th November, 1958 and state

(a) the time by which the All India Memorial in Delhi for the Martyrs of Freedom struggle is expected to be ready;

(b) the cost thereof,

(c) whether Government contemplate to have similar memorials in other parts of the country; and

(d) if so, where?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) It is at present difficult to say how long the construction of the Memorial will take

(b) According to the present estimate the cost may come to about Rs 10 lakhs

(c) There is no such proposal

(d) Does not arise

**Shri Radha Raman:** May I know whether Government is contemplating to have some list prepared of the martyrs whose names etc, will be carved or engraved on the martyrs' memorial?

**Shri G. B. Pant:** No decision has, so far as I am aware, been taken about inscribing names of the martyrs, and it would be difficult to frame any exhaustive list. There are many unknown martyrs